

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

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|------------------|---|
| IN THE MATTER OF | REGISTRAR OF COMPANIES JHARKHAND VS OMKARANANDA BIOTECH PRIVATE LIMITED |
| UNDER SECTION | SEC 252 (1) - BY GOVERNMENT BODY |

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv. : For Petitioner
Mrs. Hema Mukherjee, Adv.
Ms. Prity Panja, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **19/8/2024**.

**Satyajit Roy
(Court Officer)**